

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 191 of 2020

IN THE MATTER OF:

Million Link (China) Investment Ltd. ...Appellant

Vs

Impex Metal & Ferro Alloys Ltd. & Ors.Respondents

Present:

For Appellant: Present but not marked appearance.

For Respondents: None.

ORDER

31.01.2020 Heard learned Counsel for the Appellant. Issue Notices. Requisites along with process fee, if not filed, be filed by 3rd February, 2020. If the Appellant provides the e-mail address of Respondents, let notices be also issued through e-mail.

The order dated 13.06.2019 passed by the Adjudicating Authority (Annexure A-2) shall continue till the next date.

List the Appeal 'for Admission (After Notice)' on **11th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Shreesha Merla)
Member(Technical)